

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT
TO THE EQUITY SHAREHOLDERS OF WPIL LIMITED**

Registered Office: Four Mangoe Lane, Surendra Mohan Ghosh Sarani, Kolkata-700 001

**CASH OFFER FOR ACQUISITION OF 15,93,416 EQUITY SHARES FROM
SHAREHOLDERS AT A PRICE OF Rs.32.45 (RUPEES THIRTY TWO AND
FORTY FIVE PAISA ONLY) PER EQUITY SHARE.**

This is a further Corrigendum to the Public Announcement that was published in this newspaper on Tuesday, November 7, 2006 and Original Public Announcement ("PA") that was published in this newspaper on Wednesday, July 12, 2006.

1. The shareholders of WPIL may please note the following correction in para 10.14 under head of "Revised Schedule of the Activities pertaining to the Offer" published in the corrigendum to the ("PA") and on page no 2 of the Letter of Offer dated November 07, 2006.

Activity	Original Schedule	Revised Schedule
Date of Opening of the Offer	Wednesday, 30.08.2006	Wednesday, 15.11.2006

Other dates of the Revised Schedule will remain as same as mentioned in para 10.14 under the head "Revised Schedule of the Activities pertaining to the Offer" published in the Corrigendum to the "PA" and appearing on page no. 2 of the Letter of Offer dated November 07, 2006.

2. The shareholders may please note that Para 6.12 pertaining to "Chapter II Compliances" under the heading "Background of Target Company – WPIL Limited" on Page no. 20 of the Letter of Offer dated November 07, 2006, is modified as under- Promoters, sellers and other major shareholders have complied with Chapter II of SEBI (SAST) Regulations within the time limit specified in the Regulations. WPIL Limited (Target Company) has complied with the applicable provisions of Chapter II of SEBI (SAST) Regulations within the time limit as specified in the Regulations except for a delay of 1003 days in submitting the return under Regulation 8(3) for the financial year 1999-2000. However, the said default has been regularized by the Target Company under the SEBI (Regularization) Scheme, 2002.

This announcement should be read in conjunction with the "Letter of Offer dated November 07, 2006" that has been dispatched to the equity shareholders of WPIL Limited on November 09, 2006.

This Corrigendum would be available on SEBI website at www.sebi.gov.in. The acquirer along with the PACs accepts full responsibility for the information in this announcement.

Issued by : MANAGER TO THE OFFER



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Sobhagya

On behalf of:
M/s Asutosh Enterprises Limited
&

Mr. Prakash Agarwal
and M/s Hindusthan Udyog Limited

Place : Kolkata
Date : 11 November, 2006